

SPECIAL BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/207(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ASHAPURAM NIDHI LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Suprabhat Chakraborty, PCS.] For the R-1 & R-2

ORDER

1. Ld. Authorized Representative for the Respondent Nos. 1 and 2 present.
2. None appears for ROC, WB. Mr. Suprabhat Chakraborty, PCS appearing for Respondent Nos. 1 and 2 seeks two weeks' time to file its reply affidavit.
3. At request, time is allowed.
4. Post the matter on **20.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**